

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Anil Nutrients Limited Date of Commencement of Liquidation: 07-06-2018; List of Stakeholders as on Date: 05-03-2021; Name of IP: Mr. Ramchandra Dallaram Choudhary; Last 5 digit of registration number: 10326

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	661859796	1	661859796	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	416999850	2	416942528	0	57322	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	12	2503614	12	2056678	0	446936	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	6	5674134	6	5194154	0	479980	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	3044851902	2	2953983063	0	90868839	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	407603	3	407603	0	0	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		26	4132296899	26	4040443822	0	91853077	0	